

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **24.12.2024** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 94/2023 For Exemption IA No. 1191/2023	Tajinder Singh Bhathal Vs MRF Limited & 2 Ors	Mr. Agam H Maloo	King & Partridge- R1 Ms. Prapti Mehta- R2
2	Comp App (AT) (CH) No. 84/2024 For Stay IA No. 1265/2024	Nagaraj V. Mylandla & 2 Ors. Vs Financial Software and Systems Pvt. Ltd. & 12 Ors.	Mr. Rajkumar Jhabakh	Mr. P Giridharan For Caveator
3	Comp App (AT) (CH) (Ins) No. 454/2024 For Urgent listing IA No. 1239/2024 For Additional docs. IA No. 1238/2024 For Stay IA No. 1240/2024	Dr. Yartagadda Krishna Mohan Vs Committee of Creditors Rep by State Bank of India, SAMB, Hyderabad & Anr.	Mr. Ramesh Kumar Chopra	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) No. 87/2024 For Exemption IA No.1303/2024 For Stay IA No.1304/2024	Catalyst Trusteeship Limited & 1 Anr. Vs Mosavi Enterprises Private Ltd& 7Ors. WITH	Mr. Nayan Mahar	Mr. Karthik Sundaram Ms. Deepika Murali
5	Comp App (AT) (CH) No. 88/2024 For Exemption IA No.1305/2024 For Interim Relief IA No.1306/2024	Catalyst Trusteeship Limited & 1 Anr. Vs Mosavi Enterprises Private Ltd& 7Ors	Mr. Nayan Mahar	Mr. Karthik Sundaram Ms. Deepika Murali

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	IA No.1293/2024 IA No.1295/2024 (To Recall) For Stay IA No.1294/2024 IA No.1296/2024 in Comp App (AT) (CH) (Ins) No. 129/2024	M/s. Mantri Developers Private Limited VS Ace Enviro Tech Private Limited& 6Ors.	Mr. Sriram Venkatavaradan	

02:00PM

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) No. 66/2023	Ganesan Ashokan Vs Registrar of Companies & Anr.	Ms. Priyadharshini Natarajan	Mr. Avinash Krishnan Ravi- R1 Mr. Raj Jhabakh- R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in